

brand names are not ordinarily allowed for use on the products for internal sales although there is no objection to their use on products to be exported.

The policy regarding use of foreign brand names is under review.

अम्बिकापुर को कोरबा से जोड़ा जाना

5. श्री प्रवीण कुमार प्रजापति : क्या संचार मंत्री यह वनात की कृपा करेंगे कि

(क) क्या यह सच है कि कोरबा (बिलासपुर) से अम्बिकापुर (सरगुजा) को माइक्रोवेव से जोड़ा जान की मंजूरी 1981 में दी गई थी ;

(ख) यदि हां, तो इस संबंध में सरकार द्वारा अब तक क्या कार्यवाही की गई है और इस कार्य में अब तक कितनी प्रगति हुई है; और

(ग) क्या सरकार सन् 1985 के अंत तक कोरबा से अम्बिकापुर को माइक्रोवेव प्रणाली में जोड़ने का विचार रखती है ?

संचार मंत्रालय के राज्य मंत्री (श्री राम निवास मिर्धा) : (क) जी हां ।

(ख) रिपीटर भवनों तथा टावर फाउंडेशनों का निर्माण कार्य प्रगति में है । योजना के लिए उपस्कर अंशतः प्राप्त कर लिया गया है ।

(ग) अम्बिकापुर को कोरबा के साथ जोड़ने के लिए माइक्रोवेव प्रणाली के 1986-87 के दौरान चालू किए जाने की संभावना है बशर्ते कि 1985-86 के दौरान उपस्कर पूर्णतः उपलब्ध हों ।

Setting up of special departments for women entrepreneurs

6. SHRIMATI MONIKA DĀS: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that his Ministry have recently advised the State Governments to set up special departments for the advancement of women and to give priority to women entrepreneurs in the grant of loans, subsidies and special training facilities; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) No, Sir,

(b) Question does not arise.

Import of crude oil by Indian Oil Corporation

7. SHRIMATI MONIKA DAS: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation proposes to import 25 million tonnes of crude oil from the Arab Countries this year; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) No, Sir.

(b) Does not arise.

Electoral Reforms

8. SHRI SHRIKANT VERMA: Will the Minister of LAW AND JUSTICE be pleased to refer to the answer to Starred Question 68 given in the Rajya Sabha on the 18th March, 1985 and state:

(a) whether Government have since received any communication from the Election Commission of India suggesting certain electoral reforms; and

(b) if so, what are the details in this regard?